

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

1.

C.P. (IB)/276(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES:

Jn Constructions

Vs.

Centrio Lifespaces Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Shreyas Shrivastava i/b Yogesh Devnani, Ld. Counsel for the Operational Creditor present through VC. None present for the Corporate Debtor.
2. Ld. Counsel for the Operational Creditor intends to withdraw the main company petition. In view of the above request, C.P. (IB)/276(MB)2024 is **dismissed as withdrawn.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)